

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

37. M.A. 2607/2019  
IN  
C.P. 773/2017

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.04.2021**

NAME OF THE PARTIES: Arya Mittara  
V/S  
Marke Precitech Pvt Ltd

SECTION 59-213-241-242 OF COMPANIES ACT, 2013

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**ORDER**

The matter is listed before Special Bench at 3 P.M. as both the members in the Special Bench are holding additional charges of other benches other than their own charge. Hence matter is adjourned due to lack of time to 11.05.2021.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)